

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9713/2018

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAMESH & ORS.

Respondent(s)

IA No. 31807/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT)
OFFICE REPORT FOR DIRECTION

Date : 15-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBERS]

For Petitioner(s) Mr. Ajay Vikram Singh, AOR
Mr. Goutam Kumar, Adv.

For Respondent(s) Mr. Shiv Sagar Tiwari, AOR
Mr. Ashutosh Bansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.31807/2019

Learned counsel for the petitioner states that respondent No.2
has expired on 23.04.2017.

Death certificate has been filed along with application to
delete the name of respondent No.2.

The name of respondent No.2 may be deleted from the array of
parties.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
BRANCH OFFICER